

FORM B
PUBLIC ANNOUNCEMENT
(REGULATION 12 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION
PROCESS) REGULATIONS, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SWE FASHIONS PRIVATE LIMITED

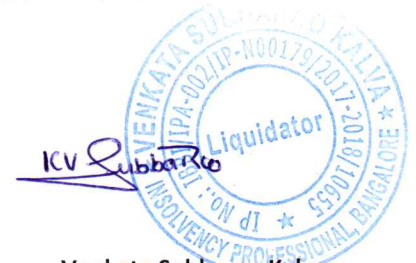
SL. NO.	PARTICULARS	DETAILS
1.	Name Of Corporate Debtor	SWE Fashions Private Limited
2.	Date Of Incorporation Of Corporate Debtor	04/10/2013
3.	Authority Under Which Corporate Debtor Is Incorporated/Registered	Registrar of Companies, Karnataka
4.	Corporate Identity No. / Limited Liability Identification No.Of Corporate Debtor	U17291KA2013PTC071285
5.	Address Of The Registered Office And Principal Office Of Corporate Debtor	Plot No: W-12, & W-13 (P), KIADB Apparel Park, Doddaballapur Industrial Area, Bangalore Rural, Bangalore- 561203, Karnataka India
6.	Date Of Closure Of Insolvency Resolution Process	07/03/2022
7.	Liquidation Commencement Date Of Corporate Debtor	08/03/2022(Order received on 21/03/2022)
8.	Name And Registration Number Of The Insolvency Professional Acting As Liquidator	Venkata Subbarao Kalva IBBI Reg. No. IBBI/IPA-002/IP-N00179/2017-18/10655
9.	Address And E-Mail Of The Liquidator, As Registered With The Board	F-204, Sri Sai Priya Residency 13th Cross ,Sarakki Main Road ,JP Nagar,1st Phase, Bangalore, Karnataka ,560078
10.	Address And E-Mail To Be Used For Correspondence With The Liquidator	#41/1, 11th Cross, 8th Main, 2nd Block, Jayanagar, Bengaluru - 560011 swefashionscirp@gmail.com
11.	Last Date For Submission Of Claims	20/04/2022

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the SWE Fashions Private Limited on 08/03/2022(order received on 21/03/2022)

The stakeholders of SWE Fashions Private Limited are hereby called upon to submit their Claims with proof on or before 20/04/2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Venkata Subbarao Kalva
IBBI Reg. No. IBBI/IPA-002/IP-N00179/2017-18/10655
Liquidator of SWE Fashions Private Limited

Date: 21/03/2022
Place: Bengaluru